

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5008
ANSWERED ON:24.04.2003
INCLUSIONS OF CASTES IN OBC IN BIHAR
RAJO SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of castes which have been included in other backward classes in Bihar during the last three years;
- (b) whether some other castes have also applied for their inclusion in OBCs;
- (c) the details of the rules for including other castes in the list of other backward classes;
- (d) whether the Union Government propose to include those castes in the list of other backward classes which have been included in the list of other backward classes by other States;
- (e) the time by which the Union Government propose to take action in this regard; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) Nagar caste (excluding Maithili Brahmins and immigrants Nagars (Baniyas) from other States) has been included in the Central List of OBCs for Bihar vide Gazette Notification No. 71 dated 04-04-2000.
- (b) Yes, Sir.
- (c) The National Commission for Backward Classes (NCBC) has formulated guidelines for consideration of requests for inclusion of any caste/community in the Central Lists of OBCs which includes criteria covering social, educational and economic aspects of backwardness.
- (d) No, Sir.
- (e) Does not arise.
- (f) Since status of each caste/community varies from State to State, it is not possible to include a caste/community in the Central Lists of OBCs on the basis of its inclusion in the list of OBCs by other States. As per provision under Section 9(1) of the National Commission for Backward Classes (NCBC) Act 1993, the Commission examines independently the request for inclusion of any caste/community in the Central Lists of OBCs keeping in view the guidelines formulated by the Commission in this regard and takes its own view for its inclusion or otherwise. As such the castes/communities included in the State Lists of OBCs may not necessarily find a place in the Central Lists of OBCs.